

MR. DEPUTY SPEAKER: Bills for introduction. Shri Balasaheb Vikhe Patil—absent, Dr. Vasant Kumar Pandit.

HINDU MARRIAGE (AMENDMENT) BILL*

(Amendment of Sections 4 and 13)

DR. VASANT KUMAR PANDIT (Rajgarh): Sir, I beg to move for leave to introduce a Bill further to amend the Hindu Marriage Act, 1955.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955."

The motion was adopted.

DR. VASANT KUMAR PANDIT: I introduce the Bill.

BANNING OF REGIONAL AND COMMUNAL PARTIES IN INDIA BILL

SHRI B. V. DESAI (Raichur): Sir, I beg to move for leave to introduce a Bill to provide for banning all regional and communal parties functioning all over India.

MR. DEPUTY-SPEAKER: There are two hon. Members who have opposed introduction of the Bill.

Motion moved:

"That leave be granted to introduce a Bill to provide for banning all regional and communal parties functioning all over India."

Shri Banatwalla.

SHRI G. M. BANATWALLA (Ponnani): Mr. Deputy-Speaker, Sir, I rise to oppose the motion seeking

leave to introduce the Bill. I very much appreciate and share the concern and anxiety shown by the hon. Member in the cankerous development of bigoted fanaticism in our country. Indeed, humanity hangs her head in shame when we have unabashed, I should say, naked dance of the devil. It is time we should call a halt to all these things. Therefore, in so far as the hon. Member-in-charge of the Bill has expressed his concern and his anxiety to deal with the cankerous development. I said, of bigoted fanaticism in our country, I think no one can differ from him.

But what I beg to submit before the House is that this matter needs an indepth study and cannot be simply dismissed on the basis of certain platitudes that have unfortunately become current in our country.

There are various factors that have to be taken into account. It is another kind of political fanaticism to fail discriminate between the good and the bad and try to deal with all of them in the same manner. It should be realised that there is nothing wrong in any association or any party trying to serve the interests of a region or a community and it cannot be simply assumed that an effort to satisfy the interests of a region or a community is necessarily at variance or in conflict with the national interest. That cannot simply be assumed away like that India is indeed is a multi-lingual, multi-religious and multi-cultural society. The future progress of our country lies in a balanced development of all regions and of all communities. Any imbalances certainly mar the solidarity of our country. A balanced development of all regions and a balanced development of all communities that are there in our country welds the entire country into one. Therefore, it would be